

DIVISION BENCH

O-112

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/834(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd July, 2021, 10:30 A.M

Name of the Company	MAJESTIC COMMERCIAL PRIVATE LIMITED Vs. KHARIKATIA TEA & INDUSTRIES LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

- | | | |
|----|--------------------------------|--------------------------|
| 1. | Ms. Tanvi Luhariwala, Advocate |] For Financial Creditor |
| 2. | Mr. Durgesh Jha, PCS |] |
| 1. | Ms. Swapna Chowbey, Advocate |] For Corporate Debtor |
| 2. | Mr. Mohan Ram Goenka, PCS |] |
| 3. | Ms. Sneha Khaitan, PCS |] |

ORDER

1. Ld. Counsel on both sides present.
2. Pleadings are complete in the matter.
3. List this matter on 02/09/2021 for disposal.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

hb.